

LOK SABHA  
UNSTARRED QUESTION NO. 2727  
TO BE ANSWERED ON 14<sup>TH</sup> MARCH, 2016

**RECRUITMENT IN IOCL**

**2727.** DR. KULAMANI SAMAL :

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Ministry is aware about the advertisement dated November 23, 2015 inviting applications for proposed recruitment in various posts including the Junior Office Assistance etc. in Indian Oil Corporation of India (IOCL) in Paradip, Odisha;

(b) if so, whether the quota for *ad hoc* employees, those who were recruited on the basis of their displacement due to IOCL establishment in Paradip, Odisha has been mentioned in the said advertisement;

(c) if so, the details thereof; and

(d) if not, the reasons therefor along with the plan of the Government to accommodate the employees working for IOCL for last eight and nine years on *ad hoc* basis and fulfilling all the criteria except age?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री – स्वतंत्र प्रभार (श्री धर्मन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) - The Indian Oil Corporation Limited (IOCL) has informed that the advertisement inviting applications for the post of Junior Officers including Junior Office Assistant has been issued on 23<sup>rd</sup> November, 2015. The recruitment to various permanent/regular posts at Oil Marketing Companies (OMCs) is done through all India advertisement and local & District employment exchanges are notified by OMCs as per the instructions of Department of Public Enterprises.

(b) & (c) - Indian Oil Corporation Limited (IOCL) has informed that no such mention has been made in the advertisement.

(d) - IOC has informed that ongoing recruitment exercise in various Technical and Non-Technical positions including the post of Junior Office Assistant is being undertaken as per the prescribed guidelines. The candidature of applicants including those from amongst persons currently working with contractors at Paradip Refinery Project, will be considered subject to fulfilling the prescribed eligibility criteria laid down in the notification.

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